

New criminal laws biggest reforms of 21st century: Shah

Says justice will now be delivered within three years

NETISH SHARMA
TRIBUNE NEWS SERVICE

KURUKSHETRA, OCTOBER 3
Union Home and Cooperation Minister Amit Shah today described the three newly implemented criminal laws as "the biggest reforms of the 21st century."

Shah inaugurated and visited a state-level exhibition here showcasing the newly enacted Bharatiya Nyaya Sanhita, Bharatiya Nagarik Suraksha Sanhita and Bharatiya Sakshya Adhiniyam. He also inaugurated and laid foundation stones for projects worth Rs 825 crore across multiple departments.

Addressing the gathering, Shah said people had long perceived justice as a delayed process, but the new framework would change that. "People have a perception that they will not get justice for years, but I am confident that FIRs will be disposed of and justice ensured within three years, on an average, after 2026," he said.

He contrasted the new laws with those framed during British rule. "The earlier laws were prepared by the British to maintain their rule, not for the welfare of Indian citizens. Earlier, conviction in Haryana was possible in only 40% of cases due to lack of scientific evidence. With the new laws, the con-



Home Minister Amit Shah being welcomed by Chief Minister Nayab Saini in Kurukshetra on Friday.

viction rate has jumped to over 80%," Shah said.

Giving credit to Prime Minister Narendra Modi, the Home Minister said, "Without any doubt, I can say that the enactment of three new criminal laws is the biggest reform among the reforms of the 21st century introduced by PM Modi. Instead of danda (stick), our police are working with data and instead of third degree, they are relying on scientific evidence."

"Taking a swipe at Opposition parties, Shah said, "Earlier, development under previous governments was restricted to certain districts. The BJP government is ensuring equal

development across all sections of society and all districts." He also called the end of the "kharchi-parchi" system in Haryana a major achievement. "Some people had ruined the job recruitment system and Haryana was infamous. The BJP ended that and started giving jobs on merit," he said.

He urged law students and advocates to visit the exhibition, adding, "Under the new laws, there will be no 'tareeq pe tareeq'. Justice will be delivered within three years."

Shah further underlined the importance of economic self-reliance. "Every consumer should give priority to swadeshi products. This will

make India the number one economy by 2047," he said.

Chief Minister Nayab Singh Saini announced that the exhibition, which was earlier scheduled to conclude on October 7, would be extended till October 11 on Shah's directions. Saini said Haryana was proud to implement the new laws in a short time and achieve a conviction rate of 82.6%.

"Under Amit Shah's leadership, the country has witnessed historic decisions, from the abrogation of Article 370 and 35A to the introduction of these landmark laws," he added.

Several state ministers, BJP leaders and MP Naveen Jindal were present on the occasion.

Opens nation's biggest dairy plant in Rohtak

Artisans get toolkits, margin money of ₹301 crore

SUNIT DHAWAN
TRIBUNE NEWS SERVICE

ROHTAK, OCTOBER 3

Union Home and Cooperation Minister Amit Shah today said India has become the world's largest milk-producing country. He said the government's goal is to connect every village in the country to the cooperative movement by 2029.

"More than 75,000 dairy societies will be set up across the country and 40,000 dairy cooperative societies will be strengthened," Shah said while addressing the gathering on the occasion of the inauguration of the expansion plant of Sabar Dairy (Amul plant) at IMT Rohtak.

He said the plant — the biggest in the country — will produce 150 metric tonnes of curd, 3 metric tonnes of butter-milk, 10 metric tonnes of yoghurt and 10 metric tonnes of sweets daily.

The Union Minister maintained that the dairy sector in India has seen the fastest global growth with a development rate of 70 per cent over the past 11 years.

He said in 2014, milk production in the country was 140 million tonnes, which has now increased to 249

million tonnes. "The production of milk from indigenous cows has also risen from 29 million tonnes to 59 million tonnes, marking a significant achievement. Today, 8 crore new farmers are engaged in the dairy sector. As a result, per capita milk availability has increased from 124 grams in 2014 to 471 grams per day currently," said Shah.

He pointed out that Sabar Dairy, which started with three persons in Gujarat's Sabarkantha district, gradually expanded to nine districts of Gujarat and today operates a business worth Rs 85,000 crore in India and abroad. Chief Minister Nayab Singh Saini was also present among others.

Meanwhile, student leader Pradeep Deswal, social activist Naveen Jaihind and a few others were detained by the police at their respective houses in the city as a preventive measure during Shah's visit.

FORM A	
PUBLIC ANNOUNCEMENT	
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]	
FOR THE ATTENTION OF THE CREDITORS OF SHARNATHI FINANCE LIMITED	
RELEVANT PARTICULARS	
1. Name of Corporate Debtor	SHARNATHI FINANCE LIMITED
2. Date of incorporation of Corporate Debtor	02/01/1991
3. Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies - Chandigarh
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U65921PB1991PLC010954
5. Address of the registered office and principal office (if any) of Corporate Debtor	82, LAWRENCE ROAD, Amritsar, AMRITSAR, Punjab, India, 143001 (as per the MCA website)
6. Insolvency commencement date in respect of Corporate Debtor	25-09-2025 (order copy received on 02.10.2025)
7. Estimated date of closure of insolvency resolution process	24-03-2026 (180 days beginning Insolvency Commencement date)
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Harish Malhotra Reg. No. IBI/PA-001/1P-P00728/2017-2018/11223 AFA Valid Upto: 30.08.2025
9. Address & email of the interim resolution professional, as registered with the board	Address: 511A, Garden Heights, Sirhind Bye Pass Road, Near DMV, Patiala-147001 (Punjab) Email: ca.harish@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Address: 944, 2nd floor, sector 82, JPL Industrial Area, Mohali-160055 Email: crp_SFL@gmail.com
11. Last date for submission of claims	16-10-2025
12. Classes of creditors, if any, under clause (b) of sub-section (8A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable as per information available with IRP till date
13. Names of insolvency professionals identified to act as authorized representative of creditors in a class (three names for each class)	Not Applicable
14. (a) Relevant forms and (b) Details of authorized representatives are available at:	(a) To Download the relevant Forms, the web link is https://ibbi.gov.in/home/downloads (b) Not Applicable as per information available with IRP till date

Notice is hereby given that the National Company Law Tribunal Chandigarh Bench has ordered the commencement of a corporate insolvency resolution process of the SHARNATHI FINANCE LIMITED on 25.09.2025 (Copy of Order received on 02.10.2025).

The creditors of SHARNATHI FINANCE LIMITED, are hereby called upon to submit their claims with proof on or before 16.10.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate his choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class [N/A] in Form CA - Not Applicable.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Harish Malhotra
Interim Resolution Professional for Sharnathi Finance Limited
Regn. No.: IBI/PA-001/1P-P00728/2017-2018/11223

Date: 03.10.2025
Place: Chandigarh

Rape bid on student, peon suspended

SONEPAT, OCTOBER 3

The Vice-Chancellor of Deenbandhu Chhotu Ram University for Science and Technology (DCRUST), Murthal, has suspended an employee for allegedly trying to rape a post-graduate course student in a women's washroom. The matter has been referred to the women's cell of the university.

The police have registered a case. As per information, the incident was reported to the police on October 1. In a complaint to the police, the student said she had gone to the washroom and a peon in the VC's office entered the washroom. She alleged that the accused held her and tried to remove her clothes. When she resisted, he covered her mouth and threatened to kill her. However, she managed to shout, forcing him to flee. — TNS

HSVP tweaks e-auction policy, strict penalties for defaulters

Cancelled plots to be re-auctioned in 60 days

PRADEEP SHARMA
TRIBUNE NEWS SERVICE

CHANDIGARH, OCTOBER 3

In a significant tightening of its e-auction framework, the Haryana Shehri Vikas Pradhikaran (HSVP) has amended its policy for residential, commercial, institutional and independent commercial properties, mandating strict action against defaulters and faster re-auctioning of cancelled plots.

According to the revised rules, plots cancelled due to non-compliance will now be compulsorily put up for re-auction within 60 days. If the fresh bid turns out to be lower than the original, the allotment will still be made in favour of the new highest bidder, while the original allottee will lose the entire earnest money deposit (EMD). Additionally, the defaulter will forfeit 10% of the original bid amount or the difference between the old and new bid — whichever is lower. No interest will be paid on the deposited amount.

In cases where the re-auction fetches a higher price and the new bidder clears the full payment, HSVP will refund the earlier bidder's deposit, excluding the forfeited EMD.

NO INTEREST ON REFUNDED DEPOSITS

- Cancelled plots must be re-auctioned within 60 days
- Defaulters will forfeit entire earnest money deposit
- They will also lose 10% of original bid (or difference with new bid, whichever is lower)
- Property surrender after three years to attract 50% forfeiture
- Strict payment timelines for residential, commercial and institutional allottees

The revised policy also lays down strict terms for those choosing to surrender their property. Surrendering within the first year will attract a forfeiture of 15% of the bid amount, rising to 25% if done between one and two years. Properties surrendered between two and three years will see a 35% deduction, while those given up after three years will lead to a hefty 50% loss of the allotment price.

Payment timelines too have been clearly spelt out. After depositing 10% as EMD, allottees will need to pay an additional 15% within 30 days. The balance 75% must be cleared within 120 days in case of residential and smaller commercial properties like booths, kiosks and SCOs.

For larger projects such as group housing or multi-lev-

el apartments, an additional 120 days has been granted for the balance amount — applicable only where the due date is pending as on May 13, 2025.

Independent commercial property allottees, including those acquiring complexes and malls, will be given the choice of paying the entire amount in 120 days or opting for six half-yearly instalments with 12% interest. Similarly, institutional allottees such as hospitals, schools and nursing homes will get 180 days, or can spread payments across three annual instalments with a 12% interest burden.

The move, officials said, is aimed at tightening compliance, ensuring financial discipline and bringing more transparency to the e-auction process.

PM likely to attend BJP govt's first anniversary on Oct 17

ADITI TANDON
TRIBUNE NEWS SERVICE

NEW DELHI, OCTOBER 3

Prime Minister Narendra Modi is likely to attend the first anniversary celebrations of the BJP government in Haryana.

Top sources said the PM is expected to travel to Haryana on October 17 to attend the anniversary event of the Saini government in Sonapat. The event will see the PM unveil development projects and works worth thousands of crores.

A major state government flagship scheme being timed with the anniversary is Deen Dayal Lado Lakshmi Yojana to promote women's empowerment by strengthening financial independence and providing social security, thereby fostering their overall well-being and societal participation. Already announced by the government, the scheme is to benefit women aged 23 and above with Rs 2,100 a month unless the beneficiary chooses to take a less-

er amount.

It remains to be seen if Modi disburses the first instalment to the beneficiaries during his visit. There is also a likelihood that the commencement of commercial production of Maruti Suzuki's Kharkhoda plant in Sonapat may be launched the day he arrives.

The Tribune has learnt that CM Nayab Singh Saini had extended an invitation to the PM to visit Haryana on the completion of the BJP government's first year in power.

GOVERNMENT OF HARYANA TENDER NOTICE				
SR. NO.	NAME OF BOARD/CORP./AUTH.	NAME OF WORK/NOTICE/TENDER	OPENING DATE CLOSING DATE (TIME)	AMOUNT/EMD (APPROX.) IN RUPEES
1	HVPNL	PROVIDING OUTSOURCING ACTIVITY PERTAINING TO THE MAINTENANCE, SANITATION TASKS, ARBORICULTURAL SERVICES AND SECURITY SERVICES ON CONTRACTUAL BASIS IN DHULKOTE COMPLEX AND SUBSTATIONS UNDER TS DIVISION, AMBALA FOR FY 2025-26 (01.10.2025 TO 31.03.2026)	01.10.2025 08.10.2025	Rs. 35,78,045/-

WEBSITE OF THE BOARD/CORP./AUTH.: www.hvnpn.org.in
NODAL OFFICER/CONTACT DETAILS/E-MAIL: 0172-2583789, pro@hvnpn.org.in
FOR FURTHER INFORMATION KINDLY VISIT: www.haryanaaprocurement.gov.in or www.etenders.hry.nic.in PRDH/13/2026/40/39239/31/4

GOVERNMENT OF HARYANA TENDER NOTICE				
SR. NO.	NAME OF BOARD/CORP./AUTH.	NAME OF WORK/NOTICE/TENDER	OPENING DATE CLOSING DATE (TIME)	AMOUNT/EMD (APPROX.) IN RUPEES
1.	UHBVN	EMPAANELMENT OF THIRD PARTY INSPECTING AGENCY FOR QUALITY ASSURANCE AND INSPECTION OF PROJECTS IN UHBVN (PANCHKULA)	CLOSING DATE 16.10.2025	Rs. 1.00 LAC

WEBSITE OF THE BOARD/CORP./AUTH.: www.uhbvn.org.in, RFP No. 485/P&D/UHBVN/2025-26
NODAL OFFICER/CONTACT DETAILS/E-MAIL: 01722570431, cepdc@uhbvn.org.in
FOR FURTHER INFORMATION KINDLY VISIT: www.haryanaaprocurement.gov.in or www.etenders.hry.nic.in PRDH/13/2026/40/39241/31/4

H.P. HOUSING AND URBAN DEVELOPMENT AUTHORITY, NIGAM VIHAR, SHIMLA (A Govt. Undertaking)

Golden opportunity to own home in Himachal Pradesh

Applications are hereby invited for allotment of Flats (new construction) Plots on free hold basis which are ready for Possession in different Housing Colonies of HIMUDA.

How to apply:-

- Download application form from HIMUDA website (Add Rs. 500/- as cost of application form).
- Can buy application form from HIMUDA, Head Office at Nigam Vihar, Shimla or Divisional Offices at Shimla, Parwanoo, Dharamshala & Mandi at cost of Rs. 500/- in cash & Rs. 600/- by sending HIMUDA through registered post (non-refundable).

Application form complete in all respect should reach this office latest by 31.10.2025. Brochure containing form, procedure, terms and conditions, payment schedule and detail of units is available on our website.

Note:- The Applicants already registered under Demand Survey during 2010 and 2011 can also apply and they will be given preference for allotment of plots/flats as per rules.

In addition to above, few flats/plots/houses at various places in H.P. are available for allotment on "first come first serve basis" at HIMUDA website.

HIMUDA website: www.himuda.hp.gov.in

For enquiry:
Phone: 0177-2623790
E-mail: info@himuda.com
DATE OF DRAW OF LOTS ON 10.11.2025.

(Dr. Surinder Vashisth)
CEO-cum-Secretary,
HIMUDA, Shimla-2.

DPR/HP/15

HARYANA STATE ELECTRONICS DEV. CORPN. LTD.
SCO 111-113, Sector 17-B, Chandigarh - 160017
Ph. 0172-2704922, 2922085

Request for Proposal (RFP) for Empanelment of SI for Supply, Customization, Implementation, Hosting and Maintenance of Make in India COTS ERP Solution For various Centre/State Govt. Departments/Board/Corporation/PSUs in India

Haryana State Electronics Development Corporation (HARTRON), a State Govt. Undertaking invites Proposal from reputed Agencies having specialization in the fields (as mentioned in the RFP document) for Empanelment of SI for Supply, Customization, Implementation, Hosting and Maintenance of Make in India COTS (Commercial-Off-The-Shelf) ERP Solution For various Centre/State Govt. Departments/Board/Corporation/PSUs in India. The detailed RFP document for eligibility criteria, terms & conditions and the manner of submission of the proposals can be downloaded from the Hartron's website at www.hartron.org.in or <https://etenders.hry.nic.in> from 06.10.2025 onwards. The last date & time for the submission of the e-Bid is 03.11.2025 up to 05:00 p.m. MD. HARTRON reserves the right to vary/cancel the RFP based on the requirement, without assigning any reason.

Managing Director

PRDH/1056/11/71/2026/39249/C/31/4

GOVERNMENT OF HARYANA TENDER NOTICE						
SR. NO.	NAME OF BOARD/CORP./AUTH.	NAME OF WORK/NOTICE/TENDER	OPENING DATE CLOSING DATE (TIME)	AMOUNT/EMD (APPROX.) IN RUPEES	WEBSITE OF THE BOARD/CORP./AUTH.	NODAL OFFICER/CONTACT DETAILS/E-MAIL
1	HVPNL	AUGMENTATION OF 66KV SUB STATION IAREA PH-II, PANCHKULA FROM (2X25/31.5 PLUS 1X12.5/16) MVA, 66/11KV T/F TO (3X25/31.5) MVA, 66/11KV T/F - EXTENSION OF CONTROL BUILDING	01.10.2025 15.10.2025	Rs. 76,564/- (For General) Rs. 38,282/- (For Registered Society)	www.hvnpn.org.in	0172-2583789 pro@hvnpn.org.in
2	HVPNL	DEPOSIT ESTIMATE FOR PROVIDING 02 NOS 220KV LINE BAYS AT 220KV SUB-STATION NUNA MAJRA TO ACCOMMODATE 220 KV NUNAMAJRA-TSS MANDOTHI 3-PHASE DIC TRANSMISSION LINE BY HVPNL	01.10.2025 15.10.2025	Rs. 15,35,900/-	www.hvnpn.org.in	0172-2583789 pro@hvnpn.org.in
3	HVPNL	AUGMENTATION OF 132 KV S/STN. BEER FROM 1X 40/50 MVA, 132/33 KV PLUS 2X 10/16 MVA, 132/11KV T/Fs TO (1X 40/50 PLUS 1X 20/25) MVA, 132/33 KV PLUS 2X 10/16 MVA, 132/11KV T/Fs IN IST HALF OF FY 2024-25 BY HVPNL FOR REDUNDANCY RING WITH EXTENSION OF CONTROL ROOM BUILDING AND TO CREATE 132 KV T/F BAY FOR FEEDING ADDITIONAL 2025 MVA, 132/33 KV T/F AT 132 KV S/STN. BEER IN IST HALF OF FY 2024-25 BY HVPNL (HISAR)	01.10.2025 23.10.2025	Rs. 76,82,092/-	www.hvnpn.org.in	0172-2583789 pro@hvnpn.org.in
4	HVPNL	AUGMENTATION OF 132 KV S/STN. DINGA (SIRSA) FROM (1X40/50 PLUS 1X20/25) MVA, 132/33 KV PLUS 10/16 MVA, 132/11 KV T/Fs TO (2X20/25 PLUS 1X40/50) MVA, 132/33 KV PLUS 10/16 MVA, 132/11 KV T/Fs BY HVPNL IN FY 2024-25 (PLANNING CODE-144358)	01.10.2025 23.10.2025	Rs. 26,67,582/-	www.hvnpn.org.in	0172-2583789 pro@hvnpn.org.in
5	HVPNL	CREATION OF ONE 33 KV BAY AT 132 KV S/STN. RAMBA FOR FEEDING OF NEW 33 KV S/STN. SANGOHA	01.10.2025 13.10.2025	Rs. 2,80,639/-	www.hvnpn.org.in	0172-2583789 pro@hvnpn.org.in
6	HVPNL	AUGMENTATION OF 220KV SUBSTATION SECTOR 58 FARIDABAD FROM (2X160/MVA, 220/66KV PLUS 2X 25/31.5 MVA 66/11 KV T/Fs TO (2X160/MVA, 220/66KV PLUS (3X 25/31.5) MVA 66/11 KV T/Fs ALONG WITH EXTENSION OF CONTROL ROOM AND PROVIDING NEW 11KV PANEL SET BY HVPNL	01.10.2025 27.10.2025	Rs. 8,38,335/-	www.hvnpn.org.in	0172-2583789 pro@hvnpn.org.in
7	HVPNL	AUGMENTATION OF 66KV SUBSTATION BADROLA FROM (2X25/31.5) MVA TO (3X25/31.5) MVA, 66/11 KV T/Fs ALONG WITH CONTROL ROOM EXTENSION BY HVPNL	02.10.2025 27.10.2025	Rs. 7,51,066/-	www.hvnpn.org.in	0172-2583789 pro@hvnpn.org.in

FOR FURTHER INFORMATION KINDLY VISIT: www.haryanaaprocurement.gov.in or www.etenders.hry.nic.in PRDH/13/2026/140/39253/31/4

GOVERNMENT OF HARYANA TENDER NOTICE						
Sr. No.	NAME OF BOARD/CORP./AUTH.	NAME OF WORK/NOTICE/TENDER	OPENING DATE CLOSING DATE (TIME)	AMOUNT/EMD (APPROX.) IN RUPEES	WEBSITE OF THE BOARD/CORP./AUTH.	NODAL OFFICER/CONTACT DETAILS/E-MAIL
1	HSIDC	SUPPLY AND FIXING OF PRECAST BOUNDARY WALL ALONG 45 METER WIDE ROAD IN SECTOR-37 AT HSIDC INDUSTRIAL ESTATE, KARNAL.	03.10.2025 09.10.2025	12.12 LACS	https://etenders.hry.nic.in	01942221175 ia.karnal@hsidc.org.in
2	HSIDC	SWEEPING OF ROADS INCLUDING ROW FOR THE PERIOD OF ONE YEAR AT INDUSTRIAL ESTATE, PHASE-I AND II, YAMUNA NAGAR.	26.09.2025 13.10.2025	16.11 LACS	https://etenders.hry.nic.in	8558829292 ia.manakpur@hsidc.org.in
3	HSIDC	SWEEPING OF ROADS INCLUDING ROW FOR THE PERIOD OF ONE YEAR AT INDUSTRIAL ESTATE, PHASE-I, MANAKPUR DISTRICT YAMUNA NAGAR.	26.09.2025 13.10.2025	31.32 LACS	https://etenders.hry.nic.in	8558829292 ia.manakpur@hsidc.org.in
4	HSIDC	SWEEPING OF ROADS INCLUDING ROW AT OLD INDUSTRIAL AREA, YAMUNA NAGAR.	04.10.2025 15.10.2025	46.96 LACS	https://etenders.hry.nic.in	8558829292 ia.manakpur@hsidc.org.in
5	HSIDC	REPAIR OF MAIN ROAD (PATCH WORK) AT VARIOUS LOCATIONS ON SECTOR-07 AT HSIDC IMT MANESAR.	01.10.2025 08.10.2025	12.54 LACS	https://etenders.hry.nic.in	9910728120 ia.manesar@hsidc.org.in
6	HSIDC	PROVIDING AND LAYING OF FLEXIBLE OVERLAY ON SERVICE LANES OF 45 AND 90 METER WIDE ROAD AT IMT FARIDABAD.	08.10.2025 28.10.2025	797.55 LACS	https://etenders.hry.nic.in	9818320496 ia.faridabad@hsidc.org.in
7	HSIDC	REPAIR OF INTERNAL ROADS (PATCH WORK) AT VARIOUS LOCATIONS AT SECTOR-07, HSIDC IMT MANESAR.	01.10.2025 08.10.2025	11.51 LACS	https://etenders.hry.nic.in	9910728120 ia.manesar@hsidc.org.in
8	HSIDC	REPAIR OF 15 MTR. AND 30 MTR. WIDE ROAD WITH RIGID PAVEMENT IN FRONT PLOT NO. 36, SECTOR-06, ASIDING TO PREM MARKET AT IMT MANESAR.	01.10.2025 08.10.2025	10.89 LACS	https://etenders.hry.nic.in	9910728120 ia.manesar@hsidc.org.in

FOR FURTHER INFORMATION KINDLY VISIT: www.haryanaaprocurement.gov.in or www.etenders.hry.nic.in PRDH/13/2026/160/39254/31/4

